

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 31

IA 3485/2024 in C.P. (IB)/30(MB)2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **15.07.2024**

NAME OF THE PARTIES: **MARMAGOA STEEL LTD**

Section 10 of the Insolvency and Bankruptcy Code, 2016 and Rule 11

ORDER

IA 3485/2024 in C.P. (IB)/30(MB)2017

- 1) Mr. Ranit Basu, Ld. Counsel for the Applicant and Ms. Mansi Chavan, Ld. Counsel for the Respondents are present.
- 2) Ld. Counsel for the Respondents seeks some time to file and place on record Affidavit in Replies. Time is allowed. Affidavit in Replies be filed and placed on record well before the adjourned date thereby duly serving copies thereof to the other side well in advance.
- 3) Stand over to 06.08.2024, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare